

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1859  
ANSWERED ON:22.11.2010  
ARMED LANDS UNDER CONTROL OF FORCES  
Abdulrahman Shri

**Will the Minister of DEFENCE be pleased to state:**

- (a) the total area of land under the control of armed forces of the country, State-wise;
- (b) the details of allotment of defence lands to private parties for development purposes, State-wise;
- (c) whether several housing and commercial buildings have been constructed near defence establishments in clear violation of the provisions of the Works of Defence Act, 1903;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (e): The information is being collected and will be laid on the Table of the House.